

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 116/07/2019 O.A./260/359/2017

M.A./260/360/2017

M.A./260/474/2019 B DASH

-V/S-

DOORDARSHAN ITEM NO:22 FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv. : Mr. B. R. Mohapatra

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the applicant files a memo to withdraw the OA as the applicant does not want to pursue the matter. Prayer is allowed. Memo filed by the applicant is taken on record.</p> <p>Hence, the OA is disposed of as withdrawn.</p> <p>Ld. Counsel for the respondents is present.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		